

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P NO. (CAA)-23(PB)/2017
CA NO.

CORAM:

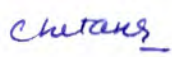

SH. R.VARADHARAJAN
Hon'ble Member (J)

Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 19.05.2017

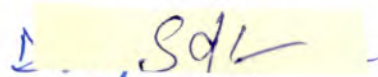
NAME OF THE COMPANY: Gensis Ecotch Pvt. Ltd.
with
APL Aero Flex India Pvt. Ltd.

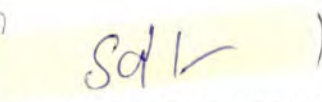
SECTION OF THE COMPANIES ACT: 230-232

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	CHETANA KANIDPAL	Company Prosecutor	For OL, Delhi	
2.	Hemant Sharma, Adv	} for Petitioner	} for RD(NR)	
3.	Rabosh Agard, Adv			
4.	Mandeep Company, executor			

ORDER

Order reserved.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
19.5.2017